

From,

Atul Srivastava, H.J.S,  
Registrar (Judicial) (Services),  
High Court of Judicature at  
Allahabad.

To,

The Director,  
LNJN National Institute of Criminology & Forensic Science,  
Ministry of Home Affairs, Govt. of India,  
Sector-3, Outer Ring Road,  
Rohini, Delhi – 110085

No. 487/Admin.(Services)/2020 Allahabad: Dated: October 23, 2020

Subject: Nomination for Online Training Courses scheduled to be Organized by NICFS, Delhi during November-December, 2020.

Sir,

With reference to your letter no. 20/01/2020-NICFS dated 16.10.2020 on the above noted subject, I am directed to say that the Hon'ble Court has been pleased to nominate the Judicial Officers, whose names are mentioned in Column no. 2 in the table placed below, for the online training courses mentioned against their names in Column no. 3, which are to be organized by LNJN National Institute of Criminology & Forensic Science, Delhi:

**TABLE**

Sl. No	Name of the Officer (Sri/Sushri/Smt.) and Designation	Programme Name and Date
1.	<b>Devendra Nath Goswami</b> Chief Judicial Magistrate, Jhansi  <b>Balram Das</b> Civil Judge (J.D.), Azamgarh	Course on Crime against Senior Citizen- <b>Dr. B N Chatteraj</b>  09 – 11 Nov., 2020
2.	<b>Surendra Prasad</b> Judge Small Causes Court, Saharanpur  <b>Ranjeet Kumar Verma</b> Civil Judge (J.D.), Jalalabad- Shahjahanpur	Course on Collection of Digital Evidence from Scene of Crime – <b>Dr. Deepak Raj Rao G</b>  09 – 11 Nov., 2020
3.	<b>Indra Jeet Singh-II</b> Chief Judicial Magistrate, Mirzapur  <b>Priyanka Rani</b> Civil Judge (J.D.), Khurja-Bulandshahar	Course on Impact of Forensic Reports on Judicial Decisions in a Criminal Trial- <b>Dr. S R Singh</b>  09 – 11 Nov., 2020
4.	<b>Meraj Ahmed</b> Chief Judicial Magistrate, Rai Bareli  <b>Arun Kumar</b> Registrar, Land Aquisition, Rehabilitation & Resettlement Authority, Basti	Course on Advancing Justice through DNA technology- <b>Dr K P S Kushwaha</b>  16 – 20 Nov., 2020
5.	<b>Shiva Nand</b> Chief Judicial Magistrate, Lucknow  <b>Prafful Kumar Chaudhary</b> Civil Judge (J.D.), Ambedkar Nagar at	Course on Investigation of Road Accidents- <b>Dr. S R Singh</b>  17 – 20 Nov., 2020

	Akbarpur	
6.	<b>Birender Singh</b> Additional Chief Judicial Magistrate, Hamirpur  <b>Sarvesh Singh Yadav</b> Civil Judge (J.D.), Atarra-Banda	Workshop on Crime Mapping and Crime Analysis: Role and Responsibilities of CJF – <b>Dr. Minakshi Sinha</b>  <b>18 – 20 Nov., 2020</b>
7.	<b>Ravi Kumar Gupta</b> Chief Judicial Magistrate, Lalitpur  <b>Swatantra Singh Rawat</b> Civil Judge (J.D.), Musafirkhana- Sultanpur	Course on Expert Testimony in Criminal Trial- <b>Dr. J K Modi</b>  <b>01- 05 Dec., 2020</b>
8.	<b>Smt. Swati</b> Chief Judicial Magistrate, Hapur  <b>Anita Singh</b> Civil Judge (J.D.), Aligarh	Course on Juvenile Justice Act 2015, POCSO Act, 2012 and Cyber Crime in respect of Juveniles- <b>Dr. Hunny Matiyani</b>  <b>03 – 04 Dec., 2020</b>
9.	<b>Ashok Kumar Yadav-III</b> Chief Judicial Magistrate, Firozabad  <b>Abhishek Jaiswal</b> Registrar, Land Aquisition, Rehabilitation & Resettlement Authority, Faizabad	Course on Document Examination (including electronic documents) for Criminal Justice Functionaries- <b>Shri J K Semwal</b>  <b>07-11 Dec., 2020</b>
10.	<b>Farrukh Inam Siddiqui</b> Additional Chief Judicial Magistrate, Unnao  <b>Sumit Chaudhary</b> Civil Judge (J.D.), Gunnor-Sambhal at Chandausi	Course on Mobile Forensics- <b>Dr. Deepak Raj Rao G</b>  <b>16-17 Dec., 2020</b>
11.	<b>Asifa Rana</b> Additional Chief Judicial Magistrate, Aligarh  <b>Naseha Waseem</b> Civil Judge (J.D.), Deoria	Course on Victimology and Victim Justice - <b>Ms. Anita Dahiya</b>  <b>21-23 Dec., 2020</b>

I am, therefore, to request you to kindly take necessary steps accordingly.

Yours faithfully,

sd/-

**Registrar (Judicial) (Services)**

**No. 487(i)/Admin. (Services)/2020**

**Dated: October 23, 2020**

Copy forwarded for information and necessary action:

1. The Principal Secretary (Law) & L.R., Government of U.P., Lucknow.
2. The District & Sessions Judges, Jhansi, Azamgarh, Saharanpur, Shahjahanpur, Mirzapur, Bulandshahar, Rai Bareilly, Lucknow, Ambedkar Nagar, Hamirpur, Banda, Lalitpur, Sultanpur, Hapur, Aligarh, Firozabad, Sambhal at Chandausi, Aligarh and Deoria with the request to inform the nominated Officers concerned

accordingly.

3. **Sri Arun Kumar**, Registrar, Land Aquisition, Rehabilitation & Resettlement Authority, Basti and **Sri Abhishek Jaiswal**, Registrar, Land Aquisition, Rehabilitation & Resettlement Authority, Faizabad with the request to attend the Online Training Course for which they have been nominated.
4. The nominated officers are requested to send following information in respect of themselves to the Institute at [training.nicfs@nic.in](mailto:training.nicfs@nic.in) 'compulsorily' at the earliest:  
**(a)Name/ Designation of Officer (b) Place of posting with complete address (c) Contact details of the nominee (viz. Cell Number & E-mail ID).**

**sd/-**  
**Assistant Registrar (Services)**